

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/1032/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, family Court,
Nalbari.

Dated Guwahati, the 25th February, 2022.

Sub:- **Permission to leave station.**

Ref:- Your letter No. FC.NAL/08/2019/273 dtd. 22.02.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at your own cost, from the evening of 25.02.2022, after Court hours, till the morning of 28.02.2022.** The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/1033-1034/A, dated , 25-02-2022

Copy to:

1. The Chief Judicial Magistrate, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rda